

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2105**

**TO BE ANSWERED ON THE 20TH DECEMBER, 2022/ AGRAHAYANA 29, 1944
(SAKA)**

PRIVATE SECURITY AGENCIES

2105. SHRI GIRISH CHANDRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of private security agencies in the country, State-wise especially in Uttar Pradesh;

(b) whether any special privilege/immunity has been provided to private security agencies and their security guards under Private Security Agencies (Regulation) Act, 2005;

(c) whether the age limit for private guards would be reviewed as there are old age persons engaged as private security guards; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): Private Security Agencies in the country are regulated as per provisions of the Private Security Agencies (Regulation) Act, 2005 [PSAR Act]. Further, as per the Act, Controlling Authorities appointed by State/UT Governments have been assigned the duties of issuance of licence and regulation of private security agencies in a State/UT. The data pertaining

to the numbers of private security agencies in the country is not maintained centrally. This data is maintained at the level of State/UT. However, in the year 2019, the Central Government has developed a 'Private Security Agency Licensing Portal' to facilitate the States/UTs for online issue of licence to private security agencies. As per the web portal, there are 19526 licenses of Private Security Agencies as on 15.12.2022 out of which 1267 licenses are in Uttar Pradesh. The State-wise list of licenses of Private Security Agencies is at Annexure. There is no special privilege/immunity provided to the private security agencies and their security guards under Private Security Agencies (Regulation) Act, 2005.

(c) & (d): As per Section 10(1)(b) of the PSAR Act, 2005, a private security agency can employ or engage any person of the age between 18 years to 65 years as a private security guard. At present, there is no proposal for review of age of private security guards.

**Numbers of private security agencies in the country, State/UT-wise:
(as per the database on the web portal psara.gov.in as on 15.12.2022)***

S. No.	Name of State/UT	No. of licence
1	Andaman & Nicobar	9
2	Andhra Pradesh	312
3	Arunachal Pradesh	4
4	Assam	262
5	Bihar	452
6	Chandigarh	124
7	Chhattisgarh	197
8	Dadra & Nagar Haveli and Daman & Diu	169
9	Delhi	1033
10	Goa	105
11	Gujarat	2420
12	Haryana	1253
13	Himachal Pradesh	259
14	Jammu and Kashmir	0
15	Jharkhand	279
16	Karnataka	794
17	Kerala	662
18	Ladakh	0
19	Lakshadweep	0
20	Madhya Pradesh	1026
21	Maharashtra	3328
22	Manipur	13
23	Meghalaya	31
24	Mizoram	6
25	Nagaland	0
26	Odisha	508
27	Puducherry	102
28	Punjab	917
29	Rajasthan	1696
30	Sikkim	23
31	Tamil Nadu	938
32	Telangana	649
33	Tripura	72
34	Uttar Pradesh	1267
35	Uttarakhand	348
36	West Bengal	268
	All States and UTs	19526

*As the data is dynamic and maintained at the level of State/UT Governments, the actual figures may differ from information registered on the portal.